

Post Offer Public Announcement to the Shareholders of CLS LTD

This public announcement is being issued by Microsec India Limited (Manager to the Offer) on behalf of Mr. Anand Narayan Singh, Mrs Indu Singh both residing at 194/2, G.T.Road, North Salkia, Howrah-711 106 along with Anand Narayan Singh & Sons HUF and Anand Industries Pvt Ltd having its registered office and corporate office at LG-19, Thapar Chambers-II, Ring Road New Delhi – 110 014 (hereinafter referred to collectively as "the acquirers").

On March 30, 2005 the acquirers made a public announcement in compliance with Regulation 10 & 12 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations 1997 to acquire 12,500 equity shares representing 20.00% of the total equity shares of CLS Limited (hereinafter referred to collectively as "the Target Company").

The offer opened on May 20, 2005 and closed on June 08, 2005. Details of acquisition are as under:

Sr. No.	Particulars	Proposed in the offer document	Actuals
1.	Offer price	Rs. 315/- per fully paid up share	Rs. 315/- per fully paid up share
2.	Share holding of acquirer (No & %) before MOU/P.A.	Nil	Nil
3.	Shares acquired by way of MOU or market purchases (No & %)	34,180	34,180
		54.69%	54.69%
4.	Shares acquired in the open offer (No. & %)	12,500	11,360
		20.00%	18.18%
5.	Size of the open offer (No of shares multiplied by offer price per share)	3,937,500	3,578,400
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil	Nil
	6.1 Price of the shares acquired		
	6.2 No. of shares acquired	N.A.	N.A.
	6.3 % of shares acquired	N.A.	N.A.
		N.A.	N.A.
7.	Post offer share holding of acquirers (No. & %) (2+3+4+6)	46,680	45,540
		74.69%	72.86%
8.	Pre & Post offer share holding of public (No. & %)	Pre Offer	Post Offer
		15,820	15,060
		25.31%	27.14%

9. Status of the Escrow Account

The cash deposit is yet to be released

10. Payment of Interest

N.A

11. Status of Investor Complaints

Nil

The Directors of the Acquirer accept full responsibility for the information contained in this Public Announcement and are jointly and severally responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued by the Manager To The Offer:



MICROSEC INDIA LTD

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E-Mail: kagarwal@microsec.co.in

Place: Kolkata

Registrar to the Offer:

S. K. Computers
Contact Person: Mr. Dilip Bhattacharya
34/1A, Sudhir Chatterjee Street,
Kolkata – 700 006
Ph: (033) 219-4815/6797
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Date: June 28, 2005